

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3070
ANSWERED ON:10.02.2014
REPORT ON SPOT FIXING
Owaisi Shri Asaduddin

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the two – member panel appointed to look into the allegation of betting and spot fixing has submitted its report;
- (b) if so, the details thereof along with the action taken against the accused;
- (c) whether the Police has concorded with the report;
- (d) if so, the details thereof along with the action taken in this regard;
- (e) whether the Mumbai High Court has made any observation on the appointment of investigation panel by Supreme Court; and
- (f) if so, the details thereof along with the present status of the case?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (f) The Board of Control for Cricket in India (BCCI) has informed that the matter is sub-judice and a 3 member Committee has been appointed by the Hon'ble Supreme Court of India to look into the matter. The Ministry of Youth Affairs & Sports (MYAS) is not a party in any of the court cases relating to 'Spot Fixing'.